

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2607**  
TO BE ANSWERED ON 02/08/2016

**Vehicle Density**

2607. SHRI HUKUM SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal (NGT) has directed the Central Pollution Control Board to file data on population and vehicle densities in major cities and if so, the details thereof;
- (b) whether the data on population, vehicle density and pollution level of major cities in India has been filed; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,  
FOREST AND CLIMATE CHANGE**

**(SHRI ANIL MADHAV DAVE)**

(a) Yes, Sir. The National Green Tribunal (NGT) in the matter of Vardhman Kaushik Vs Union of India & Others, Sanjay Kulshreshtha Vs Union of India & Others and Supreme Court Women Lawyers Association Vs Union of India & Others has ordered on 24<sup>th</sup> May, 2016 that "*We direct the CPCB to place before the Tribunal complete data in relation to the population density, car density, total pollution of the area and the pollution level of major cities in the entire country.*"

(b) & (c) Central Pollution Control Board has informed that it has, pursuant to the NGT Order dated 24<sup>th</sup> May, 2016, submitted its report to NGT based on the preliminary information collected from Transport Commissioner and other sources on population density, car density, total pollution of the area and pollution level of major cities.

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